

**VIII SESSION**

**HARYANA VIDHAN SABHA**

**BULLETIN NO. 2**

**Tuesday, the 26<sup>th</sup> February, 2013**

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Tuesday, the 26<sup>th</sup> February, 2013 from 2.00 P.M to 6.40 P.M.).

**I. QUESTIONS**

(a) Starred:

<b>Total No. on the order paper</b>	<b>Answered</b>	<b>Not put</b>	<b>Postponed</b>	<b>No. of Supplementaries</b>
20	11	2	-	28

The remaining Starred questions were deemed to have been answered and replies thereto laid on the Table of the House.

(b) Unstarred: 40

**II. ANNOUNCEMENT BY THE SPEAKER**

**Intimation regarding Absence.**

(i) The Speaker informed the House that he had received an intimation from Smt. Sumita Singh, M.L.A. in which she has expressed her inability to attend the sittings of the House from 26<sup>th</sup> February, 2013 to 1<sup>st</sup> March, 2013 due to unavoidable circumstances.

(ii) The Speaker informed the House that he had received an intimation from Kumari Sharda Rathor, Chief Parliamentary Secretary in which she has expressed her inability to attend the sittings of the House on 26<sup>th</sup> to 28<sup>th</sup> February, 2013 due to her ill health

**III. NOTICES OF ADJOURNMENT MOTIONS/CALLING ATTENTION MOTIONS**

When enquired the Speaker informed-

- (i) Shri Sampat Singh, MLA that his Adjournment Motion No.1 regarding loosing of moral right of Shri Om Prakash Chautala, M.L.A. to continue as Member of the Legislative Assembly and also the Leader of Opposition in Haryana has been admitted for today but discussion on this Motion will take place tomorrow i.e. 27<sup>th</sup> February, 2013..
- (ii) Shri Ashok Kumar Arora and three other MLAs that their Adjournment Motion regarding the irregularities committed in purchase of land by Skylite Hospitality Company in Haryana has been admitted for tomorrow i.e. 27<sup>th</sup> February, 2013.
- (iii) Shri Anil Vij, MLA that his Calling Attention Motion regarding one man killed during two days strike of trade unions has been disallowed.
- (iv) Shri Anand Singh Dangi, M.L.A. that his Calling Attention Motion regarding crops loss by heavy rain and hail storm in Haryana has been admitted for 4<sup>th</sup> March, 2013.

#### IV. RESOLUTION.

At 3.10 P.M., with the permission of the Speaker, the Parliamentary Affairs Minister moved the Resolution regarding appreciating and thanking the entire UPA Government specially Prime Minister (Dr. Man Mohan Singh) and Railway Minister (Shri Pawan Kumar Bansal) for setting up a new Rail Coach Factory and many other Rail Projects in Haryana in the Union Railway Budget.

and spoke for 9 minutes.

Shri Ashok Kumar Arora, Member from the Indian National Lok Dal spoke for 1 minute.

Shri Vinod Kumar Sharma, Member from the Indian National Congress Party spoke for 1 minute.

Smt. Kiran Chaudary, Public Health Engineering Minister and Shri Sat Pal, Cooperation Minister spoke for 1 minute each.

The Chief Minister also spoke for a while on this matter.

*The Resolution was put and carried unanimously.*

#### V. CALLING ATTENTION MOTION AND STATEMENT THEREON

The Speaker admitted the Calling Attention Motion No.7 regarding crime against women in Haryana given notice of by Smt. Sumita Singh, MLA. He further informed the House that Shri Sampat Singh, M.L.A., S/Shri Bharat Bhushan Batra and Aftab Ahmed, M.L.As., Shri Ram Pal Majra, M.L.A. and Shri Anil Vij, M.L.A. had also given Calling Attention Notice No. 1, Calling Attention Notice No. 8, Calling Attention Notice No. 13 and Calling Attention Notice No. 23 respectively on the similar subject. Calling Attention Notice No. 1, 8 and 13 being on similar subject had been bracketed with Calling Attention Notice No. 7 so they can also raise supplementary.

As Smt. Sumita Singh, MLA was not present, so he allowed Shri Sampat Singh, M.L.A. to read out this notice and the Minister concerned to make statement thereafter.

Shri Sampat Singh, M.L.A. read out notice.

The Parliamentary Affairs Minister made the statement.

#### VI. MOTION UNDER RULE 121

The Parliamentary Affairs Minister moved -

That the provisions of Rules 231, 233, 235 and 270 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly in-so-far as they relate to the constitution of the:-

- (i) Committee on Public Accounts;
- (ii) Committee on Estimates;
- (iii) Committee on Public Undertakings; and
- (iv) Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes, for the year 2013-2014 be suspended.

He also moved -

That this House authorizes the Speaker, Haryana Vidhan Sabha, to nominate the Members of the aforesaid Committees for the year 2013-

2014, keeping in view the proportionate strength of various parties/groups in the House.

Shri Sampat Singh a Member from the Indian National Congress spoke for a while.

*The motion was put and carried.*

**VII. WELCOME TO THE STUDENTS AND TEACHERS OF D.A.V. COLLEGE, NANEOLA DISTT. AMBALA AND MEMBERS OF J.C.CLUB, KARNAL.**

The Parliamentary Affairs Minister welcomed the students and teachers of D.A.V. College, Neonola Distt. Ambala and Members of J. C. Club, Karnal. sitting in the Visitor's Gallery to see the proceedings of the House.

The Speaker also welcomed them on behalf of the House.

**VIII. DISCUSSION ON GOVERNOR'S ADDRESS**

Dr. Raghuvir Singh Kadian, MLA while moving the motion:-

“That an address be presented to the Governor in the following terms:-

‘That the Members of the Haryana Vidhan Sabha assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on 22<sup>nd</sup> February, 2013 at 2.00 P.M.’”

and spoke for 87 minutes.

Shri Aftab Ahmed, MLA seconded the motion and spoke for 21minutes.

Sh.Ashok Kumar Arora, a member from the Indian National Lok Dal spoke for 38 minutes.

**IX. EXTENSION OF SITTING**

The Speaker, with the sense of the House, extended the time of the sitting of the House at 6.30 P.M.for 10 minutes.

The Deputy Speaker occupied the Chair from 4.32 P.M. to 5.01 P.M.

The Sabha than adjourned till 10.00 A.M. on Wednesday, the 27<sup>th</sup> February, 2013.

**CHANDIGARH**  
**THE 26<sup>th</sup> February, 2013**

**SUMIT KUMAR**  
**SECRETARY.**